exempted. from paying their fees. A minimum sum of Rs. 1 lakh should be paid to the dependents in the case of each death due' to this natural calamity. Thank you.

THE DEPUTY CHAIRMAN:. The House, is now adjourned for lunch and we will meet again at 2. 30 p. m. The rest of Special Mentions will be taken up aftejr lunch.

The House then adjourned for lunch at thirty-five minutes past one of the clock.

The House re'assembled after lunch at thirty-two minutes past two of the clock, The Vke. Chairman (Shri Shankar Bayal Singh) in the Chair.

## SPECIAL MENTIONS-Contd

C, ycIonic rams anj| ftoods in Orissa

SHRI SARADA MOHANTY (Orissa): I draw the attention of the 'hon. Minister through you, to the. cyclonic rains and floods in Orissa-from 3rd to 6th November 1990. which- caused heavy damage to life and properties...

The devastating flood in Rusikulya river in the district of Ganjam, Orissa State, cta'med heavy toll of 69 human lives, besides the missing 17 persons; The. - death, toll would have- been much' higher. if it would wt have come during the day time.

, Thsre. has been colossal. damage ' to about 0. 75 lakh private houses. So, also damage has been done to. government buildings, both residential and non-residential, schools State Transport Corporation offices garages, electric transmission -poles, lift-irrigation points, canals, embankments of both canals and rivet's damage has, also been caused to M. I, project, reservoirs, road?, including village road, Panchayat Samiti roads, gram panchayat roads. Many coads have been breached and large sections of roads washed off. Five major bridges have been washed away and three major bridges have been badlly damaged. The flood has seriously affected urban infrastructure, such as communication network, water supply, electricity and other public utilities. Due to heavy rain houses of villages on the foot of hills and middle of hills were damaged by sliding of big stones from the hilltops.

This rain and flood has caused extensive damage to the houses of weavers and artisans by destroying their looms, yarns and other materials and tools.

Two uses were washed away and 16 have been heavily damaged. Transport stores and tools were also washed away. The Gopalpur Port sustained damage to Sand Punup station. Wooden barrage and navigation channel have been silted.

In the case of anima! husbandry, flood claimed 11, 574 cattle lives, and more than 16, 147 small animals like pigs goats, sheep poultry, have been perished. Veterinary hospitals, dispensaries, livestocks centres and chiling plants have also been damajwl,

' The stahrfng crops of paddy, sugarcane, \* pulses, oilseeds and vegetables suffered heavy damage. This flood also brought sand into more than 20, 000 hectares of land. The flood has broken the backbone of the poor agriculturists, labourers, village artisans and weavers.

. -It Jvas not also- -left a large number of fisherjgs tanks, ghecries and ponds of the Orissa Maritime and. Chilka Area Development Corporation and cooperative fishery tanks". The ' Forest Department also has 'been put to loss as buildings and godowns have" been damaged

It is said that this type of rain and flood were never seen in this area during the last-100 years. People of the area have been rendered homeless. - Power supply 'was disrupted in, several. towns and more than 800 villages.

The State Government of Orissa took immediate action for- the supply of food and other essential materials -and' for rehabilitating the people, temporarily. As the damage is much heavy, without Central aid the State Government cannot  $d_0$  much without modernization for im-

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[Shri Sarada Mohanty]

provement due to the damages caused by the flood. It is estimated that  $mor_e$  than Rs. 1, 000 crores would be required tor this purpose.

The State Government has moved the Centre for its assistance. The honourable Prime Minister visited this flood-affected area and promised to allocate Rs. 50 crores, but nothing has been done as yet.

I am sorry that my friend, Shri Lenka, has given wrong information to the august House with a political motive. The Government of Orissa took prompt action to rehabilitate the flood-and-rain-affected people, and relief work was done immediately. Shri Biju Patnaik, the Chief Minister asked two of his Cabinet Ministers to proceed to the spot and take all necessary action for relief work, and they are there till now.

Sir, I urge upon the Central Government to give sufficient monetary assistance  $t_0$  the State of Orissa, which is backward, to overcome the damages caused by rain and flood. Thank you, Sir.

## Insidents in Lucknow-Delhi Mail on 6th January, 1991

मौलाना मोबेवुल्ला खान माजमी (उत्त प्रदेश): मिस्टर वाइस चेयरमैन साहब, मैं भ्रापके जरिए हाउस का ध्यान 6 जनवरी, 1991 को "लर्खनऊ पे दिल्ली" गाड़ी के मुसाफिरों की समस्याओं ग्रौर परेशानियों की तरफ दिलाना चाहता हं।

मिस्टर वाइस चेयरमैंन साहब, 6 जनवरी को पालियामेंट के इजलास में शिग्कत के लिए रात में 10.00 बजे लखनऊ मेल, दिल्ली के लिए जो रवाना होतो है, उसमें मैं ग्रौर जनाब सिक्ते रजी साहब, एम पी, एक ही साथ सफर कर ग्हे थे। हमने स्टेशन पर जो कुछ देखा ग्रौर हमारी मौजूदगी में जो कुछ हुग्रा, टस पर हम हाउस की तवज्जों दिलाना चाहते (है।

चेयरमैंन, दुर्घटना मिस्टर बाइस ग्रौर ग्राम मुताफिरों के हक पर डकते। ग्रौर जल्म करने वाले, भारतीय कानून के दूश्मनों के हमलों की जानकारी में आपके जरिए हकुमत को तफर्स ल के साथ देना चाहंगा । लखनऊ मेल में एक थीं टायर बोगी पर अयोध्या से वापसी पर अपने को कार-सेवक कहने वालो ने अबर्दस्ती कब्जा कर लिया था। उस थी टायर बोगी में जिन मसाफिरों का पहले से रिजर्वेशन या. वे लोग जबर्दस्त ठंडक में प्लेटफार्म पर खड़े रहे, रेनवे के ग्रधिकारियों से ग्रपनी सीटों की ग्राजादी की फरियाद करते रहे ग्रौर रेलवे स्टेशन पर ग्रधिकारियों की तरफ से लाउड स्पीकर पर मुक्लसल ग्रनाउंस होता रहा "कि रेलवे पुलिस से ग्रपील की जाती है कि एक बोगी पर कार-सेवकों ने जबर्दस्ती कब्जा करके मुसा-फिरों को परेशान कर रखा है। तमाम कार-सेवकों को बोगी से निकाल दिया जाए, जो गैंर कानूनी तौर पर मुसाफिरों का हक छींन रहे हैं'। थोड़ी देर के बाद पुलिस और कार-सबको में झड़पें हई मगर कार-सेवकों ने रिजर्वेशन करवाए हए मसाफिरों की सीट छोडने से कतई इंकार कर दिया । आखिरकार रेलवे ने ऐलान किया कि "जो लोग ग्रथने-ग्रथने टिकट लिए हए हैं, टिकट को वापस करके स्पए वापिस ले लें और अपने-अपने घरों को चले जाएं"। मुसाफिरों में ऐसे लोग भी थे श्रीमान, जिन्हें अपने बीमार रिक्लेदारों से दिल्ली ५हंचकर फौरन राबता कायम करना था। उन्हीं मुसाफिरों में ऐसे लोग भी थे जिन्हें दिल्ली पहुंचकर फौरन एएर-पोर्ट पहुंचकर मुल्क के दूसरे शहरों में ग्रपने विजनेस, तिजारत ग्रौर दूसरी जरूरियात के लिए परवाज करना था । कानून ग्रौर ग्रमन के दुश्मनों ने लाँ एण्ड ग्रार्डर की घोज्जियां लखनऊ मेल पर बिखेर दी थीं और कानून के मुहाफिज पुलिस के लोग बेबस ग्रौर मजबर, तमाशाई वने देख रहे थे। ऐसे लोगों को कार-सेवक कहा जाता है तो फिर बेकार सेवक की वया परिभाषा होगी । अगर इस तरह की हरकतों पर पाबंदी नहीं लगायी गयी तो मुल्क की हकूमत से अवाम का एतमाद यकसर उठ जायेगा और पुरा देश जहन्तम बन